

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

5.

IA 2424(MB)2024 IN  
C.P. (IB)/760(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2024**

NAME OF THE PARTIES:

State Bank Of India

Vs

Aaj Ka Anand Papers Limited

SECTION: 7, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Ms. Rahul Dev a/w Mr. Arjun Amin, Ld. Counsel for the Applicant present. Mr. Mayank Bagla, Ld. Counsel for the Respondent No.1 to R-3 present.
2. On the request of the counsel for the Respondents No.1 to R-3 three weeks time is granted for filing reply in the matter.
3. List this matter for hearing on **18.09.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**